

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 124
ANSWERED ON 11/03/2025

SOLAR POWER PROJECTS IN THE COUNTRY

*124.SHRI BIRENDRA PRASAD BAISHYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of Solar Power Projects running across the country;
- (b) the road map to implement the Solar Power Projects in the northeastern region and whether any specific places have been selected to get the projects started; and
- (c) the detail thereof, including budget allocation for these projects, State-wise?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, &
FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION
No.124 for ANSWER ON 11.03.2025**

- (a) As on 31.01.2025, solar power projects of aggregate capacity 100.33 GW have been commissioned in the country.
- (b) In order to promote development of solar energy in the country including northeastern region, Government has introduced various schemes from time to time. The list of operational schemes in northeastern region are given **at Annexure**.
- (c) State-wise budget is not allocated for these schemes. However, the budget allotted under the solar head for the F.Y. 2024-25 is Rs. 13115.43 Crore, out of which Rs. 442.02 Crore is allocated for northeastern region.

**ANNEXURE REFERRED IN REPLY TO PART (b) OF RAJYA SABHA STARRED
QUESTION NO.124 FOR 11.03.2025**

**LIST OF VARIOUS SCHEMES FOR PROMOTION OF SOLAR ENERGY IN THE
NORTH-EASTERN REGION**

i. **PM-KUSUM Scheme:**

Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) scheme is a flagship program to promote small Grid-Connected Solar Power Plants (Component A), installation of stand-alone solar-powered agricultural pumps (Component B) and solarisation of existing grid-connected agricultural pumps including feeder-level solarisation (Component C).

For the North Eastern Region (NER), the central finance assistance (CFA) /incentives are as follows: -

- a. Under Component A: Procurement Based Incentives (PBI) @ Rs. 0.40 per unit for five years will be provided to DISCOMs for setting up of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW.
- b. CFA of 50% of the benchmark cost or the tender cost, whichever is lower, is provided for all the individual farmers installing/solarising the agriculture pumps in NER/Hilly/Islands up to 7.5 HP capacity under both the Component-B and Component-C. Further, the CFA will be available for pump capacity up to 15 HP, however, it will be restricted to 10% of total installations in the state.
- c. For Feeder Level Solarisation under component C, CFA is calculated considering the cost of the solar power plant as Rs. 3.5 Crore/ MW. Therefore, the CFA of Rs.1.75 Crore/MW can be provided to NER.

ii. **PM Surya Ghar: Muft Bijli Yojana:**

The Scheme provides for central financial assistance (CFA) for installation of rooftop solar system (RTS). The CFA is capped at 3 kW and details are given below:-

Sr. No.	Type of Residential Segment	CFA	CFA (Special Category States)
1.	Residential Sector (first 2 kWp)	Rs. 30,000/kWp	Rs. 33,000/kWp

2.	Residential Sector (additional 1 kWp)	Rs. 18,000/kWp	Rs. 19,800/kWp
3.	Residential Sector (above 3 kWp)	No additional CFA	No additional CFA
4.	Group Housing Society/ Resident Welfare Association (GHS/RWA) etc., for common facilities up to 500 kWp (@3 kWp per house)	Rs. 18,000/kWp	Rs. 19,800/kWp

*The benchmark cost is 10% higher for Special category States/UTs (Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East including Sikkim, UTs of A&N and Lakshadweep).

iii. **Solar Park Scheme:**

Under the Solar Park Scheme, support is provided for preparation of detailed project report (DPR) (upto Rs. 25 lakh per Solar Park) and development of infrastructure (up to Rs. 20 Lakh per MW or 30% of the project cost, whichever is lower).

iv. **New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhayan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhayan (DA JGUA):**

The Scheme will cover electrification of One Lakh un-electrified households (HHs) in Tribal and PVTG areas identified by Ministry of Tribal Affairs (MoTA) by provision of off-grid solar systems. The scheme also includes a provision for providing off-grid solar lighting in 1500 Multi-Purpose Centres (MPCs) in PVTG areas as approved under PM JANMAN. Similarly, the scheme also includes provision for solarisation of 2000 public institutions through off-grid solar systems as approved under DA JGUA. The off-grid solar systems shall be provided only where electricity supply through grid is not techno-economically feasible.